## **Government of India Ministry of Culture**

# LOK SABHA UNSTARRED QUESTION No. 1226 TO BE ANSWERED On 02.05.2016

#### **RELEASE OF FUNDS UNDER MPCC SCHEME**

#### **1226. SHRI GUTHA SUKENDER REDDY:**

### Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has received any requests for release of grants for construction of Multi Purpose Cultural Complexes at various parts of the country including at Miryalaguda and Suryapet towns in Nalgonda District of Telangana;
- (b) if so, the details thereof;
- (c) the reasons for the inordinate delay in this regard in spite of repeated requests from the State Government; and
- (d) the steps being taken by the Government for early release of grants without any further delay?

## Minister of State (IC) for CULTURE AND TOURISM (SHRI MAHESH SHARMA)

#### **ANSWER**

- (a & b) No Madam. The Multi Purpose Cultural Complexes (MPCC) scheme has been closed in the year 2011. In place of this scheme a new scheme namely Tagore Cultural Complexes has been launched. Under erstwhile MPCC scheme the Government had released 1<sup>st</sup> installment amounting to Rs.60.00 lakh each in 2006 for construction of Multi Purpose Cultural Complexes at Miryalaguda and Suryapet towns in Nalgonda District of Telangana. The Government has received request for release of 2<sup>nd</sup> installment for above mentioned two projects from Govt. of Telangana.
- (c & d) There is no delay on part of the Ministry. Release of 2<sup>nd</sup> installment is subject to submission of Utilization Certificate of 1<sup>st</sup> installment, Audited statement of accounts, detailed physical & financial progress report from state Govt., utilization of matching share by the state Govt., certified copy of assets & liabilities acquired out of the grant etc. in the prescribed format and duly signed by competent authorities. In spite of repeated reminders the requisite documents have not been submitted by the State Govt. till date.